



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/553/2020
MA No. 061/601/2020

Tuesday, this the 26th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Romesh Kumar Sharma, Age 58 years, S/o Sh. Mangu Ram, R/o Village Kandhrnu, Tehsil Ramkote, District Kathua.
2. Mushtaq Ahmed, Age 57 years, S/o Abdul Majeed, R/o Nagrota, Tehsil Ramkote, District Kathua.

.....Applicants

(Advocate: Mr. Faheem Shokat Butt)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner Secretary to Government Forest Department, Civil Sectt. Srinagar/Jammu.
2. Principal Chief Conservator of Forests, J&K
3. Director, Department of Social Forestry, J&K, Jammu
4. Regional Director, Department of Social Forestry, Jammu
5. Ashok Kumar Raina, In charge Range Officer, Social Forestry Range Hiranagar.

.....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

O R D E R

Dr. Bhagwan Sahai, Member (A):

1. Heard the applicants' counsel.
2. During arguments, details of representation of the applicants dated 27.07.2020 were explained by him. Since all the procedures/rules to be followed to redress grievance of the applicants have also been raised in their representation, this OA is disposed of at admission stage with directions to the respondents to consider the applicants' representation dated 27.07.2020 as per applicable procedure and rules governing their service conditions and placement of the applicants and take appropriate decision with a reasoned and speaking order within two months from the date of receipt of a copy of this order. No costs.

(Rakesh Sagar Jain)
Member (J)
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(Dr. Bhagwan Sahai)
Member (A)